

POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF VORA CONSTRUCTIONS LIMITED

CIN: L45200MH1985PLC036089

Registered Off.: 604 Balarama Building, Bandra Kurla Complex, Bandra (East), Mumbai-400051, India,
Tel.: 022-62361884, Fax: 022-62361884; Email: voraconstructions@gmail.com, Website: www.voraconstructions.com

Open Offer for acquisition of 16,76,839 (Sixteen Lakh Seventy Six Thousand Eight Hundred and Thirty Nine) fully paid up equity shares of Rs. 10/- each from equity shareholders of Vora Constructions Limited (hereinafter referred to as "VCL" or "Target Company") by Sureshbabu Malge (hereinafter referred to as "Acquirer") along with Sushila Malge, Sumit Malge, Sonu Malge (hereinafter collectively referred to as "PACs"). This Post Offer Advertisement is being issued by Intensive Fiscal Services Private Limited (hereinafter referred to as "Manager to the Offer") in connection with the Offer made by the Acquirer along with PACs in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto. The Detailed Public Statement (DPS) with respect to the aforementioned Offer was made on February 06, 2017 in The Financial Express (English - All Edition), Jansatta (Hindi-All Edition) and Mumbai Lakshadeep (Marathi-Mumbai Edition)

1. Name of the Target Company : Vora Constructions Limited
2. Name of the Acquirer : Mr. Sureshbabu Malge
3. Name of PACs : Mrs. Sushila Malge, Mr. Sumit Malge, Mr. Sonu Malge
4. Name of the Manager to the Offer : Intensive Fiscal Services Private Limited
5. Name of the Registrar to the Offer : Purva Sharegistry (India) Private Limited
6. Offer Details
 - a) Date of Opening of the Offer : June 01, 2017 (Thursday)
 - b) Date of Closure of the Offer : June 14, 2017 (Wednesday)
7. Last Date of Payment of Consideration : June 29, 2017 (Thursday)
8. Details of Acquisition:

Sr. No.	Particulars	Proposed in the Offer Document		Actuals	
8.1	Offer Price (in Rs.)	Rs. 50.00/-		Rs. 50.00/-	
8.2	Aggregate number of shares tendered	16,76,839		7,26,029	
8.3	Aggregate number of shares accepted	16,76,839		7,25,929	
8.4	Size of the Offer (Number of shares multiplied by offer price per share) (in Rs.)	Rs. 8,38,41,950		Rs. 3,62,96,450	
8.5	Shareholding of the Acquirer/ PACs before Agreement / Public Announcement				
	• Number	Nil		Nil	
	• % of Emerging Voting Share Capital	Nil		Nil	
8.6	Shares Acquired by way of Preferential Allotment				
	• Number	38,49,780		38,49,780	
	• % of Emerging Voting Share Capital	59.69%		59.69%	
8.7	Shares Acquired by way of Open Offer				
	• Number	16,76,839		7,25,929	
	• % of Emerging Voting Share Capital	26.00%		11.26%	
8.8	Shares acquired after Detailed Public Statement				
	• Number of shares acquired	Nil		Nil	
	• Price of the shares acquired	Nil		Nil	
	• % of Emerging Voting Share Capital	Nil		Nil	
8.9	Post offer shareholding of Acquirer/ PACs				
	• Number	55,26,619		45,75,709	
	• % of Emerging Voting Share Capital	85.69%		70.95%	
8.10	Pre & Post offer shareholding of the Public other than Acquirer/PACs	Pre Offer	Post Offer	Pre Offer	Post Offer
	• Number	14,16,821	9,22,761*	14,16,821	18,73,671
	• % of Fully Diluted Equity Share Capital	70.86%	14.31%#	70.86%	29.05%#

* Assuming full acceptance in the Open Offer.

% of Emerging Voting Share Capital.

9. The Acquirer and the PACs severally & jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.
10. A copy of this Post Offer Advertisement will be available on the website of SEBI, Stock Exchange and at the registered office of the Target Company.

The captioned terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated May 25, 2017.

Issued by Manager to the Offer on behalf of the Acquirer along with PACs:



INTENSIVE FISCAL SERVICES PRIVATE LIMITED

Contact Person: Mr. Anand Rawal / Ms. Meenal Poddar

914, 9th Floor, Raheja Chambers, Nariman Point, Mumbai - 400 021.

Tel.: 022-22870443/44/45; **Fax:** 022 -22870446; **E-mail:** anand@intensivefiscal.com

SEBI Registration No.: INM000011112; **CIN :** U65920MH1997PTC107272

Date: July 1, 2017

Place: Mumbai